

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/184(KB)2018
IA(I.B.C)/1282(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SANGITA FISCAL SERVICES PRIVATE LIMITED VS DUNCANS INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Applicant

Ms. Aishwarya Kr. Awasthi, Adv.]

Mr. Vipul Kundalia, Adv.] For the Customs Authority

Mr. Tapan Bhanja, Adv.]

Ms. Sanjana Nandi, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. IA(I.B.C)/1282(KB)2024:
 - a. Hard copy of the petition is not available.
 - b. Ld. Counsel Ms. Sanjana Nandi appearing for the Resolution Professional accepts notice.
 - c. Let a reply affidavit if any, be filed within a period of one week.
 - d. List the matter on **11.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**